

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.3  
C.P. (IB)/230(AHM)2024

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Adinath Corporation  
V/s  
Ajay Protech Private Limited

.....Applicant

.....Respondent

**Order delivered on: 05/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : None

For the Respondent :

**ORDER**

Hard copy of the application is not received. Applicant is directed to file hard copy of the application.

List for further consideration on 12.08.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**